

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH) : ROHINI COURTS : DELHI

**ORDER**

**Sub: Re-constitution of Committees of North District.**

In supersession of all earlier orders in this regard, the following Committees are hereby re-constituted with immediate effect:-

S. No.	Name of Committee	Name of the Judicial Officers	Designated as	Concerned Branch
1.	Committee constituted in North District to provide a platform for amicable resolution of issues concerning Bar & Bench. (constituted in compliance of Order No. 72/DHC/Gaz./ 2018 dated 15.10.2018 of Hon'ble High Court of Delhi).	The Principal District & Sessions Judge, North District, Rohini Court, Delhi.	Chairman	PS Office/ Judicial Branch
		Sh. Prem Kumar Barthwal, Principal Judge, Family Courts, North District, Rohini Court, Delhi.	Member	
		Sh. Jagmohan Singh, ASJ-03, North District, Rohini Court, Delhi.	Member	
		The Chief Judicial Magistrate, North District, Rohini Court, Delhi.	Member	
		The Administrative Civil Judge, North District, Rohini Court, Delhi.	Convener	
		The President, Rohini Court Bar Association.	Member	
		The Hony. Secretary, Rohini Court Bar Association.	Member	
2.	Committee to comply with the directions contained in "Witness Protection Scheme, 2018" (constituted in compliance of Judgment dated 05.12.2018 of Hon'ble Supreme Court of India in W.P. (Cri.) No. 156/2016 titled as Mahender Chawla & Ors. Vs Union of India & Ors.	The Principal District & Sessions Judge, North District, Rohini Court, Delhi.	Chairman	Prosecution Branch
		The Deputy Commissioner of Police (Rohini) in respect of Police Stations viz. Crime Branch, EOW, K.N. Katju Marg, Prashant Vihar.	Members (as per jurisdiction of Police Stations).	
		The Deputy Commissioner of Police (Outer-North) in respect of Police Stations viz. Narela, Narela Industrial Area, Alipur, S. P. Badli, Bawana, Shahbad Dairy, Swaroop Nagar, Bhalswa Dairy, CAW Cell, Cyber Cell.		
		The Deputy Commissioner of Police (North-West) in respect of Police Stations viz. Model Town, Mukherjee Nagar, Mahendra Park, Jahangir Puri, Adarsh Nagar.		
		The Chief Public Prosecutor, North District, Rohini Courts, Delhi.	Member Secretary	
3.	Committee for the engagement/selection of Law Researcher for District Judge, (Comm. Court).	The Principal District & Sessions Judge, North District, Rohini Court, Delhi.	Chairman	Judicial Branch.
		The Principal Judge, Family Courts, North District, Rohini Court, Delhi.	Member	
		The District Judge, Commercial Court-01, North District, Rohini Court, Delhi.	Member	
		The District Judge, Commercial Court-02, North District, Rohini Court, Delhi.	Member	
4.	Committee to monitor/ observe the reasons of delay of cases pending for more than 2 years. (Committee constituted in compliance of directions contained in E-mail dated 07.07.2023 of the Joint Registrar (Judicial)/ CPC, Hon'ble High Court of Delhi/ New Delhi and Order No. 1377/51912-936/F.1(3)/Gaz/ 23 dated 11.07.2023 of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi). Functions of Committee:- (i) to ensure the entry of delay reasons in all cases pending for more than two years. (ii) to monitor on monthly basis the entry of delay reasons in cases which will fall under pendency for more than two years in the future period and send a report in this regard on monthly basis on or before 7 <sup>th</sup> of every succeeding month.	Sh. Prem Kumar Barthwal, Principal Judge, Family Courts, North District, Rohini Court, Delhi.	Chairman	Judicial Branch
		Sh. Umed Singh, District Judge (Comm. Court-2), North District, Rohini Court, Delhi.	Member	
		The Chief Judicial Magistrate (North).	Member	
		The Senior Civil Judge-cum-Rent Controller (North).	Member	

5.	Committee to Monitor Compliance with directions of Hon'ble High Court of Delhi in case titled as Manjit Singh Vs State CrI. MC No. 4485/2013 dated 10.09.2014.	Sh. Jagmohan Singh, ASJ-03, North District, Rohini Court, Delhi.	Chairman	CMM Office
		Ms. Ruby Neeraj Kumar, CJM, North District, Rohini Court, Delhi.	Member	
		Ms. Amardeep Kaur, ACJM, North District, Rohini Court, Delhi.	Member	
		Dr. Neha Khera, JMFC-02, North District, Rohini Court, Delhi.	Member	
		Sh. Sarthak Panwar, JMFC-05, North District, Rohini Court, Delhi.	Member	
		The Deputy Commissioner of Police/ Assistant Commissioner of Police (HQ) (Rohini, Outer-North & North-West Police Districts).	Member	
6.	Committee to monitor proper compliance of directions passed by the Hon'ble Supreme Court of India in SLP (Criminal) 5191/2021 titled as "Satender Kumar Antil Vs Central Bureau of Investigation". Function of the Committee:- (i) to check the report submitted by the concerned courts as per the mandate. (ii) to convene regular follow up meetings in this respect for monitoring the compliance. (iii) to ensure that the reports are correct and do not have any discrepancy and the correctness of the reports have been duly certified by the concerned Judicial Officer.	Sh. Viplav Dabass, ASJ/SFTC, North District, Rohini Court, Delhi.	Chairman	Judicial Branch
		Sh. Jagmohan Singh, ASJ-03, North District, Rohini Court, Delhi.	Member	
		Ms. Ruby Neeraj Kumar, CJM, North District, Rohini Court, Delhi.	Member	
7.	Committee to Monitor Compliance with the directions of 'The Rights of Persons with Disabilities Act, 2016' (to assist the Grievance Redressal Officer in the discharge of his functions).	Sh. Viplav Dabass, ASJ, Spl. FTC, North District, Rohini Court, Delhi.	Chairman	Administration Branch
		The Administrative Civil Judge, North District, Rohini Courts, Delhi.	Member	
		Ms. Ankita Bhatia, Civil Judge, North District, Rohini Court, Delhi.	Member	
8.	Committee for sensitization of Staff Members with respect to public dealing.	Ms. Shefall Sharma, ASJ-02, North District, Rohini Court, Delhi.	Chairperson	Administration Branch
		Sh. Viplav Dabass, ASJ, Spl. FTC, North District, Rohini Court, Delhi.	Member	
		Sh. Himanshu Sehloth, JMFC-03, North District, Rohini Court, Delhi.	Member	
		Ms. Priya Janghu JMFC (Mahila Court)-01, North District, Rohini Court, Delhi.	Member	
		Ms. Garima Jindal, JMFC-06, North District, Rohini Court, Delhi.	Member	
9.	Committee for retrieval/reconstruction of burnt record of Accounts Branch, North District, Rohini Courts, Delhi.	Sh. Amit Kumar, District Judge (Comm. Court-1)	Chairman	Accounts Branch
		Sh. Sunil Kumar, PO MACT-01, North District, Rohini Court, Delhi.	Member	
		Sh. Kishor Kumar, District Judge-04, North District, Rohini Court, Delhi.	Member	
		Ms. Richa Manchanda, PO MACT-02, North District, Rohini Court, Delhi.	Member	
		Sh. Bajinder Singh, Account Officer/DDO, North District, Rohini Court, Delhi.	Member	
10.	Committee for Welfare of Officers/Officials During Corona Pandemic or Any Other Unforeseen Exigency.	Sh. Sushil Kumar, ASJ-04, North District, Rohini Court, Delhi.	Chairman	Administration Branch
		The Senior Civil Judge, North District, Rohini Court, Delhi.	Member	
		The Addl. Chief Judicial Magistrate, North District, Rohini Court, Delhi.	Member	
		The Administrative Civil Judge, North District, Rohini Court, Delhi.	Member	
		The Branch In-Charge, Admn. Branch-I	Member	

11.	District Court Vulnerable Witness Deposition Court Rooms Monitoring Committee (VWDCMC) to monitor the functioning of VWDCs in North District, Rohini Courts, Delhi. (Committee constituted in compliance of letter no. 156-167/Rules/DHC/2022 dated 24.02.2022 of the Hon'ble High Court of Delhi vide Minutes of Meeting dated 03.02.2022 of the Committee To Monitor Proper Implementation Of Several Guidelines Laid Down By The Hon'ble Supreme Court As Well as Hon'ble High Court Of Delhi For Dealing With Matters Pertaining To Sexual Offences And Child Witnesses" Objective:- To submit quarterly monitoring report with regard to functioning of VWDC to the Hon'ble High Court of Delhi.	The Principal District & Sessions Judge North District, Rohini Court, Delhi.	Chairman	VWDC Branch
		Sh. Jagmohan Singh, ASJ-03, North District, Rohini Court, Delhi.	Member	
		Sh. Viplov Dabass, ASJ/Spl. FTC, North District, Rohini Court, Delhi.	Member	
		Ms. Meenu Kaushik, ASJ-05 (POCSO), North District, Rohini Court, Delhi.	Member	
		Sh. Amit Sahrawat, ASJ-01 (POCSO), North District, Rohini Court, Delhi.	Member	
	The Officer In-Charge, VWDC North-West & North District, Rohini Courts, Delhi.	Special invitee		
12.	Grievance Redressal Committee. to look into the complaints of Staff, Litigants, Lawyers and Public Persons & to look into the request and suggestions/grievances of all the employees of North District).	Sh. Amit Kumar, District Judge (Comm. Court-1), North District, Rohini Court, Delhi.	Chairman	PS Office
		Ms. Shivali Bansal, District Judge-03, North District, Rohini Court, Delhi.	Member	
		Ms. Ruby Neeraj Kumar, CJM, North District, Rohini Court, Delhi.	Member	
		The Senior Civil Judge, North District, Rohini Courts, Delhi.	Member	
		The Administrative Civil Judge, North District, Rohini Courts, Delhi.	Member	
		Sh. Bajinder Singh, Accounts Officer, North District, Rohini Court, Delhi.	Member	
13.	Purchase Committee.	Sh. Amit Kumar, District Judge (Comm. Court-1), North District, Rohini Court, Delhi.	Chairman	Purchase Cell
		Ms. Shefali Sharma, ASJ-02, North District, Rohini Court, Delhi.	Member	
		Ms. Shivali Bansal, District Judge-03, North District, Rohini Court, Delhi.	Member	
		The Administrative Civil Judge North District, Rohini Courts, Delhi.	Member	
		Sh. Bajinder Singh, Account Officer/DDO North District, Rohini Court, Delhi.	Member	
		The Nominee of Finance Deptt. Of GNCTD (as per norms).	Member	
14.	Review Sub-Committee. Constituted in compliance of Order No 3227-37/2018 dated 17 07 2018 of Hon'ble High Court of Delhi. Functions:- for improving disposals and expediting adjudication and Arrears Committee. (Members of the Committee are appointed on three monthly rotational basis. The Sub-Committee meets weekly and sends the monthly report to the Disposal Review Committee of the Hon'ble High Court of Delhi).	Sh. Umed Singh, District Judge (Comm. Court-2), North District, Rohini Court, Delhi.	Chairman	Judicial Branch
		Sh. Viplov Dabass, ASJ/Spl. FTC, North District, Rohini Court, Delhi.	Member	
		Sh. Dharendra Rana, Spl Judge NDPS, North District, Rohini Court, Delhi.	Member	
		Sh. Vikram Bali, District Judge-02, North District, Rohini Court, Delhi.	Member	
		Ms. Ruby Neeraj Kumar, CJM, North District, Rohini Court, Delhi.	Member	
		Ms. Divya Malhotra, SCJ-cum-RC, North District, Rohini Court, Delhi.	Member	
		Ms. Jyoti Nain, JMFC-07, North District, Rohini Court, Delhi.	Member	
15.	District Case Management Committee The Committee is constituted in terms of letter No. 7968/CFM/DHC/2024 dated 15 04 2024 of the Hon'ble High Court of Delhi.	The Principal District & Sessions Judge North District, Rohini Court, Delhi.	Chairman	Judicial Branch
		Sh. Prem Kumar Barthwal, Principal Judge, Family Courts. North District, Rohini Court, Delhi.	Member	
		Sh. Umed Singh, District Judge (Comm. Court-2), North District, Rohini Court, Delhi.	Member	
		Sh. Neeraj Gaur, Judge Family Court, North District, Rohini Court, Delhi.	Member	

	<b>Objective:-</b> <i>The Committee shall implement the directions/guidelines conveyed in Action Plan for Arrear Reduction in District Judiciary (Annexure-A&amp;B) of the above referred letter and to ensure compliance.</i>	The Chief Judicial Magistrate, North District, Rohini Court, Delhi.	Member	
		The Senior Civil Judge, North District, Rohini Court, Delhi.	Member	
		The Secretary DLSA, North District, Rohini Court, Delhi.	Additional Member	
16.	<b>"Sub-Committee for assessing the quality of Support Persons for Aiding Vulnerable Witnesses".</b> <i>(constituted in terms of the directions vide Minutes of Meeting dated 3<sup>rd</sup> March 2020 of "Committee to monitor proper implementation of several guidelines laid down by the Hon'ble Supreme Court of India as well as Hon'ble High Court of Delhi for dealing with the matters pertaining to sexual Offences and Child Witnesses" of Hon'ble High court of Delhi).</i>	The Principal District & Sessions Judge North District, Rohini Court, Delhi.	Chairman	VWCC Branch
		Sh. Amit Sahrawat, ASJ-01 (POCSO), North District, Rohini Court, Delhi.	Member	
		Sh. Ajay Nagar, ASJ (FTSC)(POCSO), North District, Rohini Court, Delhi.	Member	
		The Secretary, DLSA, North District, Rohini Court, Delhi.	Member	
		Ms. Neelam Narang, Addl. PP/RCC, In-charge from DCW. (neelamdcw@gmail.com) Mo. 9650791655	Member	
		The ACP Narela (acp-narela-dl@nic.in) 011-27787591.	Member	
17.	<b>Sexual Harassment committee</b> <i>(Committee to examine the complaints of sexual harassment filed by the women employees posted in North District, Rohini Court, Delhi).</i>	Ms. Shivali Bansal, District Judge-03 North District, Rohini Court, Delhi.	Chairperson	Administration Branch
		Ms. Meenu Kaushik, ASJ-05 (POCSO) North District, Rohini Court, Delhi.	Member	
		Ms. Richa Manchanda, PO MACT-02 North District, Rohini Court, Delhi.	Member	
		Ms. Radha Bhardwaj, President of DAV Educational & Welfare Society (NGO).	Member	
		Ms. Durgesh Nandini Sharma, Sr. JA R & I Branch (North), Rohini Court, Delhi.	Member	
18.	<b>Vigilance Committee.</b>	Sh. Sushil Kumar, ASJ-04 North District, Rohini Courts, Delhi.	Chairman	Vigilance Branch
		Sh. Kishor Kumar, District Judge-04 North District, Rohini Court, Delhi.	Member	
		Sh. Vikram Bali, District Judge-02 North District, Rohini Court, Delhi.	Member	
		Ms. Ruby Neeraj Kumar, CJM, North District, Rohini Court, Delhi.	Member	
		Ms. Divya Malhotra, SCJ-cum-RC, North District, Rohini Court, Delhi.	Member	
19.	<b>Wellness &amp; Rejuvenate Committee for Judicial Officers.</b>	Sh. Umed Singh, District Judge (Comm. Court-2), North District, Rohini Court, Delhi.	Chairman	Judicial Branch
		Sh. Vikram Bali, District Judge-02 North District, Rohini Court, Delhi.	Member	
		Ms. Divya Malhotra, SCJ-cum-RC, North District, Rohini Court, Delhi.	Member	
		Sh. Ankur Panghal, Secretary DLSA North District, Rohini Court, Delhi.	Member	
		Ms. Garima Jindal, JMFC-06 North District, Rohini Court, Delhi.	Member	
20.	<b>Wellness &amp; Rejuvenate Committee for Staff Members.</b>	Ms. Shivali Bansal, District Judge-03 North District, Rohini Court, Delhi.	Chairperson	Administration Branch
		Ms. Bhujali, JMFC-01 North District, Rohini Court, Delhi.	Member	
		Sh. Ankur Panghal, Secretary DLSA North District, Rohini Court, Delhi.	Member	
		Ms. Shubhi Gupta, JMFC (Mahila Court)-02, North District, Rohini Court, Delhi.	Member	
		Sh. Rohit Kumar, JMFC-04 North District, Rohini Court, Delhi.	Member	
21.	<b>Criminal Injuries Compensation Board</b>	The Principal District & Sessions Judge North District, Rohini Court, Delhi.	Chairman	DLSA North
		The Secretary, DLSA (North).	Member	
		The Concerned DCP	Member	
		The District Magistrate, Alipur (North)	Member	
		The Chief District Medical Officer, North District	Member	

Website: ITC

22.	Delhi Victim Compensation Committee	The Principal District & Sessions Judge North District, Rohini Court, Delhi.	Chairman	DLSA, North
		Sh. Dharendra Rana, Spl Judge NDPS North District, Rohini Court, Delhi.	Member	
		The Secretary, DLSA North District, Rohini Court, Delhi.	Member	
		The Chief Public Prosecutor North District, Rohini Court, Delhi.	Member	
23.	Monitoring and Mentoring Committee	The Judicial Officer posted as ASJ-01 North District, Rohini Courts, Delhi	Chairman	DLSA, North
		The Secretary, DLSA North District, Rohini Court, Delhi.	Member	
		Sh. S. K. Mittal, Legal Aid Counsel	Member	
24.	Scrutiny and Evaluation Committee.	The Secretary, DLSA, North District, Rohini Court, Delhi.	Chairman	DLSA, North
		Sh. Himanshu Sehloth, JMFC-03, North District, Rohini Court, Delhi.	Member	
		Sh. Roshan Lal Saini, Legal Aid Counsel.	Member	
25.	Under Trial Review Committee	The Principal District & Sessions Judge, North District, Rohini Court, Delhi.	Chairman	DLSA, North
		The Secretary, DLSA North District, Rohini Court, Delhi.	Member	
		The District Magistrate, Alipur (North)	Member	
		The Concerned DCP	Member	
		The Jail Superintendent	Member	

Note:-

1. If the Chairman/Chairperson of the Committee is not available for any reason, then the next senior most member of the Committee shall act as Chairman/Chairperson of the said Committee.
2. Minutes of the Meeting is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson/Members of the Committee.
3. All the correspondence with the Hon'ble High Court of Delhi shall be made by the undersigned.
4. All decisions taken by each Committee (not chaired by the undersigned) shall be subject to the approval of the undersigned.
5. All the official communications to the Principal District & Sessions Judges of other Districts or their Branches shall be addressed to the concerned Ld. Principal District & Sessions Judge and shall be made through the undersigned.
6. Each Committee shall submit monthly reports of the status of matters to the undersigned by the end of the first week of the following month.
7. After approval of decision(s) of the Committee, consequential action, including issuance of all necessary communication(s)/Order(s) and follow-ups shall be undertaken by the Officer In-charge through concerned Branch.

*Vinay Kumar Khanna*

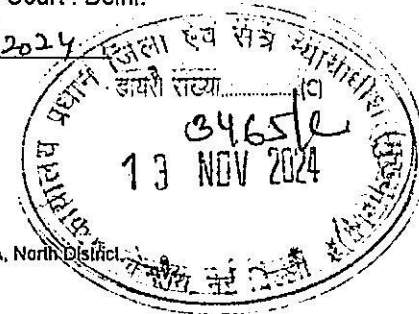
(Vinay Kumar Khanna)  
Principal District & Sessions Judge  
North District : Rohini Court : Delhi.

No. 22751-32905 F2N(4)/Admn.(North)/RC/2024

Dated, Delhi the 05/11/2024

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Delhi.
3. All the Ld. Principal District & Sessions Judge(s), Delhi, New Delhi.
4. All the Ld. Judicial Officers posted in North District, Rohini Court Delhi.
5. The Ld. Principal Judge (Family Court), North District, Rohini Courts, Delhi.
6. The Ld. Judge Family Court, North District, Rohini Courts, Delhi.
7. The Chief Prosecutor, North District, Rohini Court Delhi
8. The Secretary, DLSA (North), Rohini Court, Delhi with request to intimate to the Members of the Committees related to DLSA, North District, Rohini Courts, Delhi
9. All the Branch In-charges of North District, Rohini Court, Delhi.
10. The President/Secretary, Bar Association (Tis Hazari, Karkadooma, Saket, Dwarka, Rohini & Patiala House Courts),
11. Hony Secretary, Bar Association, Rohini District Courts, Delhi.
12. Hony Secretary, Bar Council of Delhi with request to nominate one member of Bar Council of Delhi for the Committee mentioned at Sr. No. 1.
13. Ms. Radha Bhardwaj, President DAV Educational & Welfare Society, 153, Pkt-12, Sector 21, Rohini, Delhi-86.
14. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
15. The Commissioner of Police, Police Headquarters, Jai Singh Road, New Delhi.
16. The Deputy Commissioner of Police (Rohini Police District), PS-Begumpur, Delhi.
17. The Deputy Commissioner of Police (North-West Police District), PS-Ashok Vihar, Delhi.
18. The Deputy Commissioner of Police (Outer-North Police District), PS-S.P Badli, Delhi.
19. The Director Prosecution, Tis Hazari Courts, Delhi.
20. The Record Officer (RTI), North District, Rohini Court, Delhi
21. The Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
22. The Web-Site Committee, Rohini Court, Delhi for uploading on the website of North District.
23. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
24. The Finance Deptl. GNCTD with the request to nominate one official for the Committee mentioned at Sr. No. 13 above.
25. The Branch In-charge, VWDC with the directions to inform Members of the Committees (other than Judicial Officers).
26. Officers/Officials concerned
27. Personal Office of the undersigned
28. The Branch In-Charge, R & I Branch for uploading on LAYERS.



*Vinay Kumar Khanna*

Principal District & Sessions Judge  
North District : Rohini Court : Delhi.